# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

### <u>PRINCIPAL BENCH</u> <u>2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI</u> <u>DAILY CAUSE LIST DATED 31.03.2021 (WEDNESDAY)</u> <u>COURT – IV (VIRTUAL MODE)</u>

<u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

#### **For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No.16 of 2021	Dinesh Vatsayan (Suspended Director BBN Foods Hi-Tech Processing Pvt. Ltd.) Vs. Gurdev Bassi (Liquidator, BBN Foods Hi-Tech Processing Pvt. Ltd.) & Anr.	Sinha Shrey Nikhilesh	Sardavinder Goyal- R-1 Brijesh Kr. Tamber- R2

#### For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 248 of	Stress Assets Stabillisation Fund (SASF) Vs.	Sidhartha Barua				
	2021	Skylead Chemicals Ltd.					
3.	Comp. App. (AT) No. 38 of 2021	Pr. Commissioner of Income Tax (Central)-3 Vs. Bhavyam Fabtrading Ltd. & Ors.	Vibhooti Malhotra				
4.	Comp. App. (AT) No.40 of 2021	Bhalinder Ghai & Ors. Vs. Umak Investment Co.Pvt.Ltd. & Ors.	Harshal Kumar	Deep Dhamija			
5.	Comp. App. (AT) No.41 of 2021	Shree Balaji (India) Pvt. Ltd. Vs. Registrar of Companies, Odisha	Dhananjay Bhaskar Ray				

#### For Admission (After Notice)

(inter nonce)				
6.	Comp. App. (AT)	Gp Capt Atul Jain	Atul Jain	Shivani Kher-R1,
	(Ins) No. 655 of	Vs.		R2, R3 & R8
	2020	Tripathi Hospital Pvt. Ltd.		
	(	6. Comp. App. (AT) (Ins) No. 655 of	6.Comp. App. (AT) (Ins) No. 655 ofGp Capt Atul Jain Vs.	6.Comp. App. (AT) (Ins) No. 655 ofGp Capt Atul Jain Vs.Atul Jain

7.	Comp. App. (AT) No. 23 of 2021	Vijay Parikh Vs. Tarun Chandrakant Parikh and Ors.	Prabhat K.C.	Pradhuman Gohil
8.	Comp. App. (AT) No. 39 of 2021	Reserve Bank of India Vs. SREI Equipment Finance Ltd.	Vatsala Rai	

#### For Hearing

9.	Comp. App. (AT) No. 296 of 2019	Vijaya Sai Poultries Pvt. Ltd. Vs. Vemulapalli Sai Pramella & Ors.	Manisha Chaudhary	C.B.N. Babbu
10.	Comp. App. (AT) No. 18 of 2021	Axis Trustee Services Ltd. & Ors. Vs. SREI Equipment Finance Ltd.	Abhishek Swaroop	Diwakar Maheshwari

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## By the order of Hon'ble Acting Chairperson

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

-sd/-Registrar